

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that, in view of the notification no. X(Gen-1603/2024/701 dated 18th April, 2024 of the of the Hon'ble Registrar General, High Court of Judicature at Bombay (Original and Appellate Side) the day **29th June, 2024 (5th Saturday)** is declared as **Court working day**, for the High Court of Bombay at Goa, Porvorim. The Hon'ble High Court of Bombay at Goa will take up the Judicial Assignment on 29.06.2024 as follows:

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The **Hon'ble Shri Justice M. S. Karnik**, and the **Hon'ble Shri Justice Valmiki Menezes** will take up the matters pertaining to the Division Bench, as per the board published separately.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 26th June, 2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)